

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/1396/2024 ARBP/2/2024	MIRZA SAIFUDDIN VS CHAIRMAN CUM MANAGING DIRECTOR, BHARAT SANCHAR NIGAM LTD.	DEBENDRA KUMAR SAHOO VS	// (//
2	D-ARBP/2160/2024 ARBP/3/2024	M.MUKTHI NATH VS M/S. NALCO.	SUVASHISH PATTANAIAK VS	// (//
3	D-BLAPL/1356/2024 BLAPL/454/2024	PARAMESWAR MEHER VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /184 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000065/2023
4	D-BLAPL/1361/2024 BLAPL/455/2024	HARA KISAN VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KUCHINDA /169 /2017 A.D.J.,KUCHINDA(Sambalpur) ST/0000054/2021
5	D-BLAPL/1366/2024 BLAPL/456/2024	SHIBA BHOI VS STATE OF ODISHA	GOKULANANDA SAHU VS	KHAPRAKHOL /150 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000776/2023
6	D-BLAPL/1499/2024 BLAPL/457/2024	GOBINDA @ ADITYA JENA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BINJHARPUR /427 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002701/2023
7	D-BLAPL/1579/2024 BLAPL/458/2024	RAJKUMAR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	//0 1ST ADDL SESSIONS JUDGE, SAMBALPUR TR/0000051/2023
8	D-BLAPL/148/2024 BLAPL/459/2024	SAGAR PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHAPATRO VS	G.R.P.S.,BERHAMPUR /114 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) Spl/0000082/2023
9	D-BLAPL/212/2024 BLAPL/460/2024	TUSAR SUNA @ TUSHAR KAPOOR SUNA VS STATE OF ODISHA	RAMANANDA THANAPATI VS	TITILAGARH /241 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000066/2023
10	D-BLAPL/1592/2024 BLAPL/461/2024	MARKAND SADANGI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PURI TOWN /82 /2018 1ST A.D.J.,PURI(Puri) ST/0000022/2022
11	D-BLAPL/691/2024 BLAPL/462/2024	RATAN DAS @ BANUA VS STATE OF ODISHA	BIMBADHAR PALLAI VS	CHANDABALI /46 /2023 J.M.F.C,CHANDABALI(Bhadrak) GR/0000106/2023

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12	D-BLAPL/1024/2024 BLAPL/463/2024	MANTU PATEL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /297 /2022 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000056/2022
13	D-BLAPL/1607/2024 BLAPL/464/2024	NIRUPAMA BAL VS STATE OF ODISHA	ARIJEET MISHRA VS	GHATAGAON /295 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001403/2023
14	D-BLAPL/1612/2024 BLAPL/465/2024	SK @ SEKH SOUKAT @ SOKAT @ SK. SAKAT VS STATE OF ODISHA	ARIJEET MISHRA VS	PATNA /195 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000772/2023
15	D-BLAPL/1027/2024 BLAPL/466/2024	SAMEER MISHRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BADAMBADI /50 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000112/2023
16	D-BLAPL/1618/2024 BLAPL/467/2024	RANJAN DALEI @ BABANA VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /83 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000033/2023
17	D-BLAPL/1158/2024 BLAPL/468/2024	MUNA @ MANOJ KUMAR KANDI VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	SALIPUR /14 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000011/2021
18	D-BLAPL/1619/2024 BLAPL/469/2024	LAMBODAR PANIGRAHI VS STATE OF ODISHA	UMAKANTA BARIK VS	BADAGADA /473 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000259/2023
19	D-BLAPL/1290/2024 BLAPL/470/2024	SHAMBU PASWAN VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000116/2023
20	D-BLAPL/1787/2024 BLAPL/471/2024	MADHABA RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	THAKURGARH /2 /2016 ADDL. SESSION JUDGE,ATHAMALIK(A CT/0000095/2016
21	D-BLAPL/1340/2024 BLAPL/472/2024	RANJITA SAHOO VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000102/2023
22	D-BLAPL/1795/2024 BLAPL/473/2024	CHAITANYA NAYAK @ RABI VS STATE OF ODISHA	SUBHANKAR ROUT VS	BANAPUR P.S. /275 /2023 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000358/2023
23	D-BLAPL/1346/2024	SOUMYA MEHER	DIBYAJYOTI SAHOO	BRAJARAJNAGAR /315 /2023

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	BLAPL/474/2024	VS STATE OF ODISHA	VS	J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0001080/2023
24	D-BLAPL/1849/2024 BLAPL/475/2024	PRATYUSH KANT DASH VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /236 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000884/2023
25	D-BLAPL/1348/2024 BLAPL/476/2024	BABLU PINGUA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BAMBARI /122 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000606/2023
26	D-BLAPL/1859/2024 BLAPL/477/2024	AKHTAR KHAN VS UNION OF INDIA	SURYAKANTA DWIBEDI VS	NCB BHUBANESWAR /2 /2021 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000012/2021
27	D-BLAPL/1354/2024 BLAPL/478/2024	RAJESH PANDA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /184 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000065/2023
28	D-BLAPL/1860/2024 BLAPL/479/2024	RAJNEESH KUMAR KEVAT@RAJNEESH KEVAT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000033/2023
29	D-BLAPL/1687/2024 BLAPL/480/2024	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /86 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000018/2023
30	D-BLAPL/740/2024 BLAPL/481/2024	SUDARSHAN SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	PARADEEP LOCK /343 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000076/2023
31	D-BLAPL/1335/2024 BLAPL/482/2024	N.ROBIN@RABIN VS STATE OF ODISHA	ARIJEET MISHRA VS	SAHADEV KHUNTA /330 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000665/2023
32	D-BLAPL/1861/2024 BLAPL/483/2024	ISWAR SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /320 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0001124/2023
33	D-BLAPL/1622/2024 BLAPL/484/2024	DANARDAN PATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /15 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000021/2024
34	D-BLAPL/1727/2024 BLAPL/485/2024	ASHRUMOCHAN ROUT @ LITUN VS	SUBHRAJIT MOHANTY VS	SPECIAL CRIME UNIT /5 /2023 DISTRICT & SESIONS JUDGE,BHUBANE

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35	D-BLAPL/1864/2024 BLAPL/486/2024	STATE OF ODISHA SADHURAM MALLIK VS	HIMANSHU SEKHAR MISHRA VS	TR/0000439/2023 LOISINGHA(BOLANGIR) /115 /2018 1ST ADDL SESSIONS JUDGE CUM PO,C
36	D-BLAPL/1880/2024 BLAPL/487/2024	STATE OF ODISHA GITANJALI PATEL VS	SUDEEP KUMAR SARANGI VS	SC/0000067/2018 LEPHRIPADA /125 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH
37	D-BLAPL/1885/2024 BLAPL/488/2024	STATE OF ODISHA JAGA SETHY VS	MANAS KUMAR CHAND VS	GR/0000657/2023 JEYPORE SADAR /22 /2023 SPECIAL JUDGE,JEYPORE(Koraput)
38	D-BLAPL/1911/2024 BLAPL/489/2024	STATE OF ODISHA RAMA MUDULI VS	BABITA SAHU VS	TR/0000006/2023 MACHHKUND /57 /2022 ADDL.SESIONS JUDGE CUM SPECIAL
39	D-BLAPL/1890/2024 BLAPL/490/2024	STATE OF ODISHA ADU KHILLA VS	AMIT PRASAD BOSE VS	TR/0000061/2022 BOIPARIGUDA /145 /2023 DISTRICT & SESIONS JUDGE,JEYPORE
40	D-BLAPL/1961/2024 BLAPL/491/2024	STATE OF ODISHA SALIM AHMED VS	PUSPAMITRA MOHAPATRA VS	CT/0000100/2023 SPL.TASK FORCE /29 /2022 SPECIAL COURT,CUTTACK(Cuttack)
41	D-BLAPL/1970/2024 BLAPL/492/2024	STATE OF ODISHA MILAP NAYAK VS	SURYAKANTA DWIBEDI VS	Spl/0000035/2022 BALLIGUDA /16 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
42	D-BLAPL/1904/2024 BLAPL/493/2024	STATE OF ODISHA ROHIT KUMAR MAJHI VS	ACHYUTANANDA PATTANAİK VS	Spl/0000020/2024 BALUGAON P.S. /157 /2023 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT
43	D-BLAPL/1910/2024 BLAPL/494/2024	STATE OF ODISHA SHRABAN PASWAN VS	RAMESH CHANDRA MAHARANA VS	GR/0000441/2023 JHARSUGUDA GRPS /128 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA
44	D-BLAPL/1236/2024 BLAPL/495/2024	STATE OF ODISHA KISHOR KARMAKAR VS	NIHAR RANJAN SAHOO VS	CT/0002215/2023 M.V.79 /46 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
45	D-BLAPL/224/2024 BLAPL/496/2024	STATE OF ODISHA KUNU KHADIA VS	SHISHIR KUMAR SAMAL VS	Spl/0000080/2022 DHANUPALI /330 /2023 SPL.JUDGE SAMBALPUR(Sambalpur)
		STATE OF ODISHA		TR/0000156/2023

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46	D-BLAPL/1469/2024 BLAPL/497/2024	MD. MAINUDDIN MOLLA VS STATE OF ODISHA	SURENDRA KUMAR MISHRA VS	GRAM GANJAM /301 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001480/2023
47	D-BLAPL/919/2024 BLAPL/498/2024	JYOTI PRAKAS MISHRA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001096/2023
48	D-BLAPL/1470/2024 BLAPL/499/2024	SOHEL AHMED VS STATE OF ODISHA	SURENDRA KUMAR MISHRA VS	GRAM GANJAM /301 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001480/2023
49	D-CMAPL/1313/2024 CMAPL/5/2024	JANAKI MOHANTA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// () //
50	D-CMP/2469/2024 CMP/46/2024	PITAMBAR SETHI VS RAJENDRA BARIK	SANJAY KUMAR PANDA VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASO CS/0000365/2013
51	D-CMP/2412/2024 CMP/47/2024	MANMOHAN SRIMAL VS POONAM SRIMALI @ PUSHPAKAR	BHABANI SANKAR MISHRA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000109/2018
52	D-CMP/2615/2024 CMP/48/2024	MEGA BUILDERS AND DEVELOPERS, BBSR VS JEETENDRA BEURA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh EC/0000026/2018
53	D-CMP/905/2024 CMP/49/2024	SATYAJIT PRADHAN VS SIDHARTHA PRADHAN	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC Intest/0000009/2020
54	D-CONTC/1390/2024 CONTC/177/2024	PUSPALATA MAHAPATRA VS ASWATHY S., I.A.S.	ADV VS	// () //
55	D-CONTC/1392/2024 CONTC/178/2024	PRASANNA KUMAR SAHU VS ASWATHY S., I.A.S.	ADV VS	// () //
56	D-CONTC/1505/2024 CONTC/179/2024	SURAVI DALEI VS MANAS KUMAR JENA, DISTRICT EDUCATION OFFICER, MALKANGIRI	ADV. VS	// () //
57	D-CONTC/838/2024	SIBALAVA MOHAPATRA	ADV.	//

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	CONTC/180/2024	VS	VS	0
		AUROBINDA PADHY, I.A.S.		//
58	D-CONTC/1173/2024	PRANATI NAYAK	ADV.	//
	CONTC/181/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
59	D-CONTC/973/2024	USHARANI SARANGI	ADV	//
	CONTC/182/2024	VS	VS	0
		ASWATHY S., I.A.S		//
60	D-CONTC/1378/2024	SYED REZA AHMED	ADV	//
	CONTC/183/2024	VS	VS	0
		AKRURA BARIK, D.E.O, BHADRAK		//
61	D-CONTC/1619/2024	SATYABAMA BISWAL	JNANINDRA PANI	//
	CONTC/184/2024	VS	VS	0
		ARNNADA PRASAD RANA, BLOCK EDUCATION OFFICER, DASARATHPUR BLOCK, JAJPUR		//
62	D-CONTC/1387/2024	SANJIB KUMAR SAHOO	ADV	//
	CONTC/185/2024	VS	VS	0
		ASWATHY.S , I.A.S.		//
63	D-CONTC/1636/2024	SABITA TRIPATHY	ADV	//
	CONTC/186/2024	VS	VS	0
		PRAMOD KUMAR SARANGI, D.E.O, PHULBANI, KANDHAMAL		//
64	D-CONTC/2040/2024	NIRUPAMA DASH	ADV.	//
	CONTC/187/2024	VS	VS	0
		RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR		//
65	D-CONTC/2045/2024	NIRUPAMA DASH	ADV.	//
	CONTC/188/2024	VS	VS	0
		RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR		//
66	D-CONTC/2048/2024	NIRUPAMA DASH	ADV.	//
	CONTC/189/2024	VS	VS	0
		RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR		//
67	D-CONTC/2053/2024	KUMUDA KANTA DASH	ADV.	//
	CONTC/190/2024	VS	VS	0
		RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR		//
68	D-CONTC/2283/2024	PRABHU PRASAD PANDA	M/S SOUBHAGYA SWAIN	//
	CONTC/191/2024	VS	VS	0

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69	D-CONTC/2376/2024 CONTC/192/2024	DR. BHAGIRATHI KANDI, OFFICER IN CHARGE, STUDENT ACADEMIC MANAGEMENT SYSTEM, HIGHER EDUCATION DEPT. JAYANTI SAHOO VS SHALINI PANDIT, I.A.S.	ADV. VS	// // ()
70	D-CONTC/2061/2024 CONTC/193/2024	KUMUDA KANTA DASH VS RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR	ADV. VS	// ()
71	D-CONTC/2065/2024 CONTC/194/2024	KUMUDA KANTA DASH VS RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR	ADV. VS	// ()
72	D-CONTC/2069/2024 CONTC/195/2024	KUMUDA KANTA DASH VS RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR	ADV. VS	// ()
73	D-CONTC/2072/2024 CONTC/196/2024	NIRUPAMA DASH VS RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR	ADV. VS	// ()
74	D-CONTC/2076/2024 CONTC/197/2024	KUMUDA KANTA DASH VS RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR	ADV. VS	// ()
75	D-CONTC/1016/2024 CONTC/198/2024	KAILASH CHANDRA PARIJA VS SUPERINTENDENT OF POLICE, KHURDA	S.S.RAY (2) VS	// ()
76	D-CONTC/777/2024 CONTC/199/2024	JALANDHAR RATH VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// ()
77	D-CONTC/1961/2024 CONTC/200/2024	RAGHUNATH NAIK VS D.K.SINGH, ADDL. CHIEF SECY., HOME DEPT., ODISHA, BBSR.	ADV. VS	// ()
78	D-CONTC/1185/2024 CONTC/201/2024	ARATI CHOUDHURY VS DILLIP KUMAR SAHOO, O.A.S.	SUSANTA KUMAR DASH VS	// ()
79	D-CONTC/2499/2024 CONTC/202/2024	DURGA MAJHI VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()

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80	D-CONTC/2498/2024 CONTC/203/2024	ALEKHA PATEL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()
81	D-CONTC/2492/2024 CONTC/204/2024	KUNU MAJHI VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()
82	D-CONTC/2425/2024 CONTC/205/2024	RAJASHREE MOHANTY VS ASWATHY S., I.A.S.	ADV. VS	// ()
83	D-CONTC/2480/2024 CONTC/206/2024	HARADEI JAGAT VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()
84	D-CONTC/2482/2024 CONTC/207/2024	KUMAR HANS VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()
85	D-CONTC/2485/2024 CONTC/208/2024	AGASTI PATEL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()
86	D-CONTC/2487/2024 CONTC/209/2024	BAIKUNTHA PATEL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()
87	D-CONTC/1464/2024 CONTC/210/2024	MURALIDHAR DASH VS DATTATRAYA BAHUSAHEB SHINDE, IAS	ADV. VS	// ()
88	D-CRLA/1288/2024 CRLA/44/2024	PRINCE KUMAR VS STATE OF ODISHA	RAVI KANT KUMAR VS	EOW,BHUBANESWAR /5 /2022 O.P.I.D,BALASORE(Baleshwar) CT/0000003/2022
89	D-CRLA/551/2024 CRLA/45/2024	HADA @ MANAS SAMAL @ MANASH SAMAL VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	KUJANGA /81 /2019 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP Spl/0000082/2019
90	D-CRLA/1874/2024 CRLA/46/2024	NIRAJ PRADHAN @ RUBU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /461 /2020 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000063/2020
91	D-CRLA/1520/2024	K.BHIMA PATRA	PRASANNA KUMAR NAYAK(1)	BERHAMPUR SADAR /194 /2017

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	CRLA/47/2024	VS STATE OF ODISHA	VS	1ST A.D.J.,BERHAMPUR(Ganjam) ST/000032/2018
92	D-CRLA/1272/2024 CRLA/48/2024	ADI@KANDA@ADIKANDA SETHI VS STATE OF ODISHA	PULAKESH MOHANTY VS	RAJKANIKA /112 /2015 DIST.&SESSIONS JUDGE,KENDRAPARA ST/000059/2016
93	D-CRLMC/1260/2024 CRLMC/100/2024	PINTU MEHER VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BARGARH /466 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0001132/2023
94	D-CRLMC/1102/2024 CRLMC/101/2024	PRIYA RANJAN SATPATHY@PRIYAJANA SATPATHY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000362/2023
95	D-CRLMC/1806/2024 CRLMC/102/2024	RUDRADEB SUNA@RUDRA SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /28 /2002 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000122/2002
96	D-CRLMC/1812/2024 CRLMC/103/2024	KANHU DIGAL@KANHU CHARAN DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /34 /2017 AD-HOC A.D.J. (FTSC), PHULBANI(Kand Spl/0000030/2017
97	D-CRLMC/1908/2024 CRLMC/104/2024	PRAFULLA CHHATRIA@PISI VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BRAJARAJNAGAR /29 /1997 J.M.F.C.,JHARSUGUDA(Jharsuguda) GR/0000147/1997
98	D-CRLMC/1916/2024 CRLMC/105/2024	BANSHI@BANSHIDHAR BEHERA VS STATE OF ODISHA	ASWINI KUMAR KARMi VS	THAKURGARH /48 /2016 ADDL. SESSION JUDGE,ATHAMALIK(A CT/0000002/2017
99	D-CRLMC/1454/2024 CRLMC/106/2024	SUBRAT KUMAR DAS @ SUBRATA DAS VS SANGHAMITRA PATTANAIK	DEEPAK RANJAN SUNDARAY VS	/ /0 JUDGE FAMILY COURT,KHURDA(Khor Crp/0000212/2022
100	D-CRLMC/1156/2024 CRLMC/107/2024	BIDYADHAR HARIJAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRA VS	BHAWANIPATNA SADAR /33 /2021 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000104/2021
101	D-CRLMC/1448/2024 CRLMC/108/2024	HUSIYA RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /107 /2020 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000024/2020
102	D-CRLMC/1712/2024 CRLMC/109/2024	MANOJ KUMAR NAIK VS	SARADA PRASANNA SARANGI VS	KUCHINDA /76 /2022 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(G

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103	D-CRLMC/1322/2024 CRLMC/110/2024	STATE OF ODISHA SUNIL KUMAR MISHRA VS	UMESH CHANDRA DORA VS	ICC/0000018/2022 MAHILA P.S. BUXIBAZAR /38 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000157/2023
104	D-CRLMC/1652/2024 CRLMC/111/2024	STATE OF ODISHA NIRUPAMA DAS VS	ARIJEET MISHRA VS	/ /0 EXECUTIVE MAGISTRATE,KUJANG(Jag)
105	D-CRLMC/1657/2024 CRLMC/112/2024	STATE OF ODISHA PRIYA RANJAN NAYAK VS	ARIJEET MISHRA VS	CRMC/0000118/2023 AUL /294 /2021 J.M.F.C,AUL(Kendrapara)
106	D-CRLMC/1840/2024 CRLMC/113/2024	STATE OF ODISHA MANAS RANJAN ROUT VS	PRANAYA KUMAR DASH VS	GR/0000599/2021 BANHARPALI /12 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
107	D-CRLMC/2096/2024 CRLMC/114/2024	STATE OF ODISHA AVANTI DAS MOHAPATRA VS	DEBI PRASAD MOHAPATRA VS	ICC/0000251/2023 / /0 J.M.F.C.(IV),CUTTACK(Cuttack)
108	D-CRLMC/121/2024 CRLMC/89/2024	ARPITA MOHARANA SUBHALAXMI BEHERA VS	RUDRA NARAYAN PARIJA VS	ICC/0000222/2019 CHANDABALI /94 /2020 SPL. JUDGE,BHADRAK(Bhadrak)
109	D-CRLMC/153/2024 CRLMC/90/2024	STATE OF ODISHA NABA KISHORE GUMANSINGH@SWAUB VS	PRAVASH CHANDRA JENA VS	ST/0000316/2023 FATEGARH /114 /2007 A.D.J.,NAYAGARH(Nayagarh)
110	D-CRLMC/1142/2024 CRLMC/91/2024	STATE OF ODISHA DIBYENDU DE@DIBYENDU DEY VS	KABIRAJ PRADHAN VS	ST/0000015/2017 MAHILA PS SAMBALPUR /5 /2001 S.D.J.M.,SAMBALPUR(Sambalpur)
111	D-CRLMC/1220/2024 CRLMC/92/2024	STATE OF ODISHA RAJESH KUMAR ROUT VS	PRATIK NAYAK VS	GR/0000302/2001 SORO /547 /2022 J.M.F.C.,SORO(Baleshwar)
112	D-CRLMC/1418/2024 CRLMC/93/2024	STATE OF ODISHA NANDA KISHORE SAHOO VS	SANJIB KUMAR BHANJADEO VS	CT/0001167/2022 FATEGARH /78 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh)
113	D-CRLMC/1729/2024 CRLMC/94/2024	STATE OF ODISHA BASUDEV BEHERA VS RATIKANTA MAHAPATRA	PRASANTA KUMAR NANDA VS	TR/0000046/2021 KHURDA P.S. /482 /2013 S.D.J.M.,KHURDA(Khordha) GR/0001829/2013

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114	D-CRLMC/1741/2024 CRLMC/95/2024	RADHAKANTA MAHANTA VS STATE OF ODISHA	HEMANT KUMAR MUND VS	TURUMUNGA /22 /2017 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0000250/2017
115	D-CRLMC/1111/2024 CRLMC/96/2024	BIBHUTI BHUSAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	CHATRAPUR /213 /2021 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(OD) GR/0000393/2021
116	D-CRLMC/1212/2024 CRLMC/97/2024	LABA BAGHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTABANJI /9 /2022 J.M.F.C.,KANTABANJI(Balangir) GR/0000017/2022
117	D-CRLMC/1215/2024 CRLMC/98/2024	BAPUJI SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GANGAPUR (ASKA) /293 /2023 J.M.F.C.,ASKA(Ganjam) GR/0000770/2023
118	D-CRLMC/1234/2024 CRLMC/99/2024	SANJEEV KUMAR RAY@FAKIRA RAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /35 /2021 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000280/2021
119	D-CRLMP/1732/2024 CRLMP/54/2024	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	BHUBANESWAR DASH VS	//0 () //
120	D-CRLMP/1768/2024 CRLMP/55/2024	SRI JAGANNATH ELECTRICALS, CUTTACK VS STATE OF ODISHA	MANORANJAN MISHRA VS	//0 () //
121	D-CRLMP/1761/2024 CRLMP/56/2024	DAMBARUDHAR NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 () //
122	D-CRLMP/1760/2024 CRLMP/57/2024	ANUSAYA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOLANTHARA (BERHAMPUR) /605 /2023 () //
123	D-CRLMP/26/2024 CRLMP/58/2024	SK.GOLAM MURTAZA VS STATE OF ODISHA	RAJKUMAR SUTAR VS	//0 () //
124	D-CRLMP/1078/2024 CRLMP/59/2024	SUSHANTI MISHRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	//0 () //
125	D-CRLMP/1490/2024	CHINMAYA DAS	BIJOY DASMOHAPATRA	//0

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	CRLMP/60/2024	VS NAMRATA MISHRA	VS	() //
126	D-CRLMP/1945/2024 CRLMP/61/2024	DHANIRAM NAG VS STATE OF ODISHA	ARJUNA CH. BEHERA VS	//0 () //
127	D-CRLMP/1897/2024 CRLMP/62/2024	AJAY SATAPATHY VS STATE OF ODISHA	MANONJAY MAHAPATRA VS	//0 () //
128	D-CRLMP/1899/2024 CRLMP/63/2024	URMILARANI DASH VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 () //
129	D-CRLMP/1588/2024 CRLMP/64/2024	SUBHRA KANUNGO VS STATE OF ODISHA	ANUP DASH VS	PURIGHAT /13 /2021 () //
130	D-CRLMP/1241/2024 CRLMP/65/2024	BABAJI CHARAN PADHI VS STATE OF ODISHA	GYANALOKA MOHANTY VS	MANGALA BAG /147 /2023 () //
131	D-CRLMP/1596/2024 CRLMP/66/2024	PUSPANJALI SAHOO VS STATE OF ODISHA	MANORANJAN DASH VS	//0 () //
132	D-CRLMP/1825/2024 CRLMP/67/2024	SUSHREE PATRA VS THE SUPERINTENDENT OF POLICE, JAJPUR	PRASANTA KUMAR DAS VS	//0 () //
133	D-CRLMP/1432/2024 CRLMP/68/2024	PARIKSHIT NAYAK VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //
134	D-CRLMP/1285/2024 CRLMP/69/2024	BASANT DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 () //
135	D-CRLMP/1865/2024 CRLMP/70/2024	SUDHANSU SEKHAR BAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
136	D-CRLREV/573/2024 CRLREV/10/2024	AKASH PRADHAN@AKASH PADHAN VS	LALITENDU BHUYAN VS	TELKOI /176 /2023 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar)

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137	D-MACA/1861/2024 MACA/10/2024	STATE OF ODISHA MINATI PARIDA VS BIDYADHAR SWAIN	PRADEEP KUMAR MISHRA VS	Spl/000008/2023 // III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000196/2010
138	D-MACA/1029/2024 MACA/11/2024	SURENDRA BHOI VS BOLLI MAHENDER	PRADEEP KUMAR MISHRA VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000059/2020
139	D-MACA/1276/2024 MACA/7/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS RABINDRANATH BEHERA	SANTOSH KUMAR MOHANTY VS	// III MACT,PURI(Puri) MACT/0000279/2017
140	D-MACA/756/2024 MACA/8/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD. VS RASMITA KUMARI NAYAK	ANUPAM DASH VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) Mac/0000079/2020
141	D-MACA/1863/2024 MACA/9/2024	TRILOCHAN PALEI VS SURESH KUMA PALEI	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000016/2023
142	D-RSA/2980/2024 RSA/8/2024	BENU SAHOO@BENU DHAR SAHOO VS MANAGING DIRECTOR, SARASWATIPUR KRUSAKA SEBA COOPERATIVE SOCIETY LTD.	NIRANJAN SINGH (1) VS	// 1ST A.D.J.,PURI(Puri) RFA/0000123/2014
143	D-TRPCRL/1244/2024 TRPCRL/2/2024	BISWAJIT MISHRA VS SAUMYA MISHRA	RAJIB LOCHAN PATTNAIK VS	//0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) MISCA/0000229/2023
144	D-WA/2385/2024 WA/24/2024	STATE OF ODISHA VS JAGANNATH RATH	DEBASIS NAYAK,A.G.A VS	// ()
145	D-WA/2806/2024 WA/25/2024	STATE OF ODISHA VS RAGHUNATH OJHA	TARUN PATNAIK, A.S.C. VS	// ()
146	D-WP(C)/1989/2024 WP(C)/1219/2024	BIDYADHAR CHHACHHAN VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// ()
147	D-WP(C)/2400/2024 WP(C)/1220/2024	KAILASH CHANDRA JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()

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148	D-WP(C)/1261/2024 WP(C)/1221/2024	P. ATISH PRASAD VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
149	D-WP(C)/2035/2024 WP(C)/1222/2024	SUBARNA KANTI SARANGI VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
150	D-WP(C)/2055/2024 WP(C)/1223/2024	MITHUN BALIARSINGH VS COLLECTOR, KANDHAMAL	MAHESWAR MOHANTY VS	// 0 //
151	D-WP(C)/1984/2024 WP(C)/1224/2024	KUNJAKUMARI SAHU VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
152	D-WP(C)/1986/2024 WP(C)/1225/2024	MITHUN BALIARSINGH VS COLLECTOR, KANDHAMAL	MAHESWAR MOHANTY VS	// 0 //
153	D-WP(C)/1738/2024 WP(C)/1226/2024	RUNU SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
154	D-WP(C)/1629/2024 WP(C)/1227/2024	SAROJINI NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
155	D-WP(C)/1714/2024 WP(C)/1228/2024	RUNU SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
156	D-WP(C)/998/2024 WP(C)/1229/2024	SUNANDA SUKLA VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	// 0 //
157	D-WP(C)/1990/2024 WP(C)/1230/2024	SUDARSAN BUDA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
158	D-WP(C)/2606/2024 WP(C)/1231/2024	SALINA SAMBIT SAMAL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
159	D-WP(C)/716/2024	HARIHAR PANDA	BIBHU PRASAD MOHANTY	//

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	WP(C)/1232/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/1543/2024 WP(C)/1233/2024	ASHOK JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
161	D-WP(C)/1547/2024 WP(C)/1234/2024	KARPURI JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
162	D-WP(C)/1614/2024 WP(C)/1235/2024	SARASA JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
163	D-WP(C)/1609/2024 WP(C)/1236/2024	CHANDAN KUMAR JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
164	D-WP(C)/1615/2024 WP(C)/1237/2024	MAHESWAR DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
165	D-WP(C)/660/2024 WP(C)/1238/2024	MANAS RANJAN ROUT VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
166	D-WP(C)/1078/2024 WP(C)/1239/2024	RAJAT BEURA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
167	D-WP(C)/1612/2024 WP(C)/1240/2024	TOPHANI SUBUDHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
168	D-WP(C)/2311/2024 WP(C)/1241/2024	SURJYA NARAYAN GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
169	D-WP(C)/754/2024 WP(C)/1242/2024	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
170	D-WP(C)/2337/2024 WP(C)/1243/2024	SUBODHA KUMAR PARIDA VS	SHARMISTHA SAMAL VS	// 0

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171	D-WP(C)/3042/2024 WP(C)/1244/2024	STATE OF ODISHA RAMAMANI NAYAK VS	SWARNIL ROY VS	// // 0
172	D-WP(C)/1603/2024 WP(C)/1245/2024	STATE OF ODISHA LIPINA SINGH VS	SAILABALA JENA VS	// // 0
173	D-WP(C)/2339/2024 WP(C)/1246/2024	STATE OF ODISHA MADHUSUDAN NAYAK VS	SHARMISTHA SAMAL VS	// // 0
174	D-WP(C)/2309/2024 WP(C)/1247/2024	STATE OF ODISHA RAMA KRISHNA NANDA VS	SHARMISTHA SAMAL VS	// // 0
175	D-WP(C)/1843/2024 WP(C)/1248/2024	STATE OF ODISHA SK. FAKIR VS	GOPINATH MISHRA VS	// // 0
176	D-WP(C)/2300/2024 WP(C)/1249/2024	ODISHA GRAMYA BANK, BBSR MOHAMMED AFZAL PARWAIZ VS	SHARMISTHA SAMAL VS	// // 0
177	D-WP(C)/2306/2024 WP(C)/1250/2024	STATE OF ODISHA CHARAN NAYAK VS	SHARMISTHA SAMAL VS	// // 0
178	D-WP(C)/2736/2024 WP(C)/1251/2024	STATE OF ODISHA MAHENDRA DEHERIA VS	ER. DEBASHISHA HOTA VS	// // 0
179	D-WP(C)/2307/2024 WP(C)/1252/2024	STATE OF ODISHA DEBARAJ MALLIK VS	SHARMISTHA SAMAL VS	// // 0
180	D-WP(C)/2301/2024 WP(C)/1253/2024	STATE OF ODISHA NARASINGH KHADANGA VS	SHARMISTHA SAMAL VS	// // 0
181	D-WP(C)/2356/2024 WP(C)/1254/2024	STATE OF ODISHA KHETRABASI NAYAK VS	NIRANJAN PANDA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/3017/2024 WP(C)/1255/2024	SAGARBALA DAS VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
183	D-WP(C)/2302/2024 WP(C)/1256/2024	KABI CHANDRA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
184	D-WP(C)/2310/2024 WP(C)/1257/2024	UJWALA BADATYA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
185	D-WP(C)/1927/2024 WP(C)/1258/2024	GOKULANANDA JENA VS THE MANAGING DIRECTOR, ODISHA STATE CO-OP. BANK, BBSR	DILLIP RAY VS	// 0 //
186	D-WP(C)/2348/2024 WP(C)/1259/2024	KASHINATH DAS VS STATE OF ODISHA	SURENDRA KUMAR DASH VS	// 0 //
187	D-WP(C)/2640/2024 WP(C)/1260/2024	KRUSHNA CHANDRA DEBATA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
188	D-WP(C)/1997/2024 WP(C)/1261/2024	BABAJEE CHARAN BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
189	D-WP(C)/2279/2024 WP(C)/1262/2024	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
190	D-WP(C)/2639/2024 WP(C)/1263/2024	CHITTARANJAN TRIPATHY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
191	D-WP(C)/2304/2024 WP(C)/1264/2024	RABINDRA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
192	D-WP(C)/2471/2024 WP(C)/1265/2024	ORISSA DIESEL ENGINES PVT. LTD. BBSR VS R.T.O. BBSR-1	KHIROD CHANDRA MAJHI VS	// 0 //
193	D-WP(C)/2475/2024	DHRUBA CHARAN BIHARI	CHANDAN MISHRA	//

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	WP(C)/1266/2024	VS R.T.O., KENDRAPARA	VS	0 //
194	D-WP(C)/2562/2024 WP(C)/1267/2024	SARAT CHANDRA DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
195	D-WP(C)/2472/2024 WP(C)/1268/2024	ORISSA DIESEL ENGINES PVT. LTD., BBSR VS R.T.O., BBSR I	KHIROD CHANDRA MAJHI VS	// 0 //
196	D-WP(C)/2303/2024 WP(C)/1269/2024	BISWAMITRA PADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
197	D-WP(C)/2473/2024 WP(C)/1270/2024	ORISSA DIESEL ENGINES PVT. LTD. BBSR VS R.T.O, TALCHER	KHIROD CHANDRA MAJHI VS	// 0 //
198	D-WP(C)/2477/2024 WP(C)/1271/2024	ORISSA DIESEL ENGINES PVT. LTD. BBSR VS R.T.O. BBSR-1	KHIROD CHANDRA MAJHI VS	// 0 //
199	D-WP(C)/2299/2024 WP(C)/1272/2024	MEGHARAJ PADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
200	D-WP(C)/2479/2024 WP(C)/1273/2024	ASHOK KUMAR ROUT VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
201	D-WP(C)/2221/2024 WP(C)/1274/2024	MD. AKIKUR RAHEMAN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
202	D-WP(C)/2163/2024 WP(C)/1275/2024	SUDHIR BEHERA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// 0 //
203	D-WP(C)/2297/2024 WP(C)/1276/2024	PRASAN KUMAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
204	D-WP(C)/2296/2024 WP(C)/1277/2024	JHARNA KUMARI SABOTH VS	SHARMISTHA SAMAL VS	// 0

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205	D-WP(C)/2787/2024 WP(C)/1278/2024	STATE OF ODISHA PARBATI SAHOO VS CUTTACK DEVELOPMENT AUTHORITY	SUMITRA MOHANTY VS	// // 0 //
206	D-WP(C)/1292/2024 WP(C)/1279/2024	PRADEEP CHANDRA PATRA @ PRADEEP PATRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
207	D-WP(C)/2189/2024 WP(C)/1280/2024	SNEHALATA SAMANTARAY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
208	D-WP(C)/563/2024 WP(C)/1281/2024	GOPAL BALLAV VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
209	D-WP(C)/2062/2024 WP(C)/1282/2024	SUCHISMITA SETHY VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //
210	D-WP(C)/2341/2024 WP(C)/1283/2024	M. SATYANARAYAN REDDI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
211	D-WP(C)/1491/2024 WP(C)/1284/2024	RAJ KISHORE SATPATHY VS STATE OF ODISHA	SIDHANT DAS VS	// 0 //
212	D-WP(C)/1534/2024 WP(C)/1285/2024	KIRTAN BIHARI BRAHMA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
213	D-WP(C)/1966/2024 WP(C)/1286/2024	BHIKSHUKA JOSHI VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
214	D-WP(C)/3014/2024 WP(C)/1287/2024	OMC, BBSR VS STATE BANK OF INDIA, BBSR	PAMI RATH VS	// 0 //
215	D-WP(C)/1913/2024 WP(C)/1288/2024	GOBIND CHANDRA BORD VS REVENUE DIVISIONAL COMMNR., CENTRAL RANGE, CUTTACK	SWAPNIL ROY VS	// 0 //

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216	D-WP(C)/3121/2024 WP(C)/1289/2024	BS MINERALS AND ORES LLP, SUNDARGARHH VS UNION OF INDIA	SIDHARTHA DAS VS	// 0 //
217	D-WP(C)/2100/2024 WP(C)/1290/2024	NIMAIN CHARAN NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
218	D-WP(C)/1936/2024 WP(C)/1291/2024	UNION OF INDIA VS SURESH CHANDRA SETHI	BISWAJIT MAHARANA VS	// 0 //
219	D-WP(C)/2714/2024 WP(C)/1292/2024	JYOTI RANJAN NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
220	D-WP(C)/2195/2024 WP(C)/1293/2024	GOURI SANKAR MISHRA VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
221	D-WP(C)/2377/2024 WP(C)/1294/2024	DAMBARUDHAR NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
222	D-WP(C)/2905/2024 WP(C)/1295/2024	KAHNU CHARAN SETHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
223	D-WP(C)/1918/2024 WP(C)/1296/2024	NIBASH SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
224	D-WP(C)/2358/2024 WP(C)/1297/2024	NITYANANDA JENA VS COLLECTOR AND D.M., BALASORE	AMITAV DAS VS	// 0 //
225	D-WP(C)/2096/2024 WP(C)/1298/2024	GEETA RANI PURI VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
226	D-WP(C)/2292/2024 WP(C)/1299/2024	RAMA CHANDRA SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
227	D-WP(C)/2883/2024	M/S. NAGPUR ENGINEERING STRUCTURE COMPANY PVT. LTD., MAHARASHTRA	BIBEKANANDA BHUYAN	//

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	WP(C)/1300/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/3178/2024 WP(C)/1301/2024	PABITRA MOHAN NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
229	D-WP(C)/2089/2024 WP(C)/1302/2024	NIHAR KUMAR DHAL VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
230	D-WP(C)/2087/2024 WP(C)/1303/2024	ANANTA KUMAR PARHI VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
231	D-WP(C)/3044/2024 WP(C)/1304/2024	NIMAIN CHARAN DAS VS STATE OF ODISHA	PITAMBAR JENA VS	// 0 //
232	D-WP(C)/2086/2024 WP(C)/1305/2024	MIHIR KUMAR PANDA VS DY. COMMISSIONER OF CT AND GST, BHADRAK CIRCLE, BALASORE	SOUBHAGYA SWAIN VS	// 0 //
233	D-WP(C)/2891/2024 WP(C)/1306/2024	FLEXI INFRASTRUCTURE PROJECTS LTD., JAMSHEDPUR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
234	D-WP(C)/2084/2024 WP(C)/1307/2024	BISWANATH RANA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
235	D-WP(C)/2294/2024 WP(C)/1308/2024	P. PURNA CHANDRA DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
236	D-WP(C)/3038/2024 WP(C)/1309/2024	M/S MACKINTOSH BURN LTD., KOLKATA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
237	D-WP(C)/1793/2024 WP(C)/1310/2024	NARAYAN KUMAR MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
238	D-WP(C)/3183/2024 WP(C)/1311/2024	MANGALA PRASAD DAS VS	APARESH BHOI VS	// 0

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239	D-WP(C)/2637/2024 WP(C)/1312/2024	THE STATE OF ODISHA JEETENDRA KUMAR DEBATA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// // 0 //
240	D-WP(C)/2534/2024 WP(C)/1313/2024	TRINATH BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
241	D-WP(C)/2295/2024 WP(C)/1314/2024	SASI BHUSAN SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
242	D-WP(C)/2995/2024 WP(C)/1315/2024	PUNYASHA SEEYARAM VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
243	D-WP(C)/3114/2024 WP(C)/1316/2024	ABHISHEK PATI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
244	D-WP(C)/2705/2024 WP(C)/1317/2024	NETRANANDA BAG VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
245	D-WP(C)/1926/2024 WP(C)/1318/2024	ANANTA CHARAN RAY VS STATE OF ODISHA	BIBEKANANDA BAISAKH VS	// 0 //
246	D-WP(C)/1912/2024 WP(C)/1319/2024	DILLIP KUMAR MISTRY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
247	D-WP(C)/2384/2024 WP(C)/1320/2024	JAMUNA PATRA VS AO AND CHIEF MANAGER, UNION BANK OF INDIA, BERHAMPUR	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
248	D-WP(C)/2638/2024 WP(C)/1321/2024	RAJENDRA PRASAD SAHOO VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
249	D-WP(C)/3036/2024 WP(C)/1322/2024	PRIYADARSHINEE BEHERA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //

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250	D-WP(C)/2740/2024 WP(C)/1323/2024	M/S. SKM INFRAVENTURE PVT. LTD. KEONJHAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
251	D-WP(C)/2352/2024 WP(C)/1324/2024	PRATAP KUMAR SABAT VS ODISHA STATE HOUSING BOARD, BBSR	MOHIT AGARWAL VS	// 0 //
252	D-WP(C)/1717/2024 WP(C)/1325/2024	RANJITA ACHARJYA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
253	D-WP(C)/2739/2024 WP(C)/1326/2024	SATYENDRA KUMAR MISHRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
254	D-WP(C)/3047/2024 WP(C)/1327/2024	SANTOSH KUMAR MUDULI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
255	D-WP(C)/2738/2024 WP(C)/1328/2024	SATYENDRA KUMAR MISHRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
256	D-WP(C)/2464/2024 WP(C)/1329/2024	JAGAN KUMAR MISHRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
257	D-WP(C)/3265/2024 WP(C)/1330/2024	SURYAKANTA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
258	D-WP(C)/1761/2024 WP(C)/1331/2024	ANADI SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
259	D-WP(C)/320/2024 WP(C)/1332/2024	RAMA KRISHNA PUROHIT VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
260	D-WP(C)/2741/2024 WP(C)/1333/2024	BISWAJIT BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
261	D-WP(C)/2161/2024	MAA PATAKUMARI SHG, KENDRAPARA	MALLICK BEBRAT SMRUTIRANJAN	//

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	WP(C)/1334/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/325/2024 WP(C)/1335/2024	SESHADEB MEHER VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
263	D-WP(C)/2742/2024 WP(C)/1336/2024	M/S. CDM CONSTRUCTION PVT. LTD. BBSR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
264	D-WP(C)/2350/2024 WP(C)/1337/2024	DEBIPRASAD KAR VS STATE OF ODISHA	AJIT KUMAR PANDA VS	// 0 //
265	D-WP(C)/3053/2024 WP(C)/1338/2024	PARAGA BIBHABA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
266	D-WP(C)/2853/2024 WP(C)/1339/2024	ANUP KUMAR SAHOO VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
267	D-WP(C)/1385/2024 WP(C)/1340/2024	JAYAKRUSHNA SETHY VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
268	D-WP(C)/1018/2024 WP(C)/1341/2024	MATIA SAHOO VS THE LEGAL MANAGER, CHOLAMANDALAM M.S. GENERAL INSURANCE CO. LTD., BBSR	JUDHISTHIR SAHOO VS	// 0 //
269	D-WP(C)/2200/2024 WP(C)/1342/2024	SARASWATI DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
270	D-WP(C)/2743/2024 WP(C)/1343/2024	PRASANNA KUMAR CHOUDHURY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
271	D-WP(C)/2329/2024 WP(C)/1344/2024	NILA PRASANTA KUMAR BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
272	D-WP(C)/2690/2024 WP(C)/1345/2024	RAJNI KUJUR VS	SRINIVAS MOHANTY VS	// 0

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273	D-WP(C)/2711/2024 WP(C)/1346/2024	STATE OF ODISHA TUSAR KANTA MAJHI VS	MANAS RANJAN PRADHAN VS	// // 0
274	D-WP(C)/2273/2024 WP(C)/1347/2024	STATE OF ODISHA PRAMILA SINGH VS	SUBHASREE MOHANTY VS	// // 0
275	D-WP(C)/2696/2024 WP(C)/1348/2024	STATE OF ODISHA NIMAI CHARAN MOHANTY VS	BISWABIHARI MOHANTY VS	// // 0
276	D-WP(C)/720/2024 WP(C)/1349/2024	STATE OF ODISHA SK. ANWAR ALLI VS	SHAIK ABDUL NAYEEM VS	// // 0
277	D-WP(C)/2361/2024 WP(C)/1350/2024	STATE OF ODISHA BISHNU CHARAN ROUT VS	PRASANNA KUMAR SAHOO VS	// // 0
278	D-WP(C)/2362/2024 WP(C)/1351/2024	STATE OF ODISHA NARENDRA BARIK VS	PRASANNA KUMAR SAHOO VS	// // 0
279	D-WP(C)/2249/2024 WP(C)/1352/2024	STATE OF ODISHA SWAPNIL SWAIN VS	ARJUNA CHARANA BEHERA VS	// // 0
280	D-WP(C)/2382/2024 WP(C)/1353/2024	STATE OF ODISHA SOM MOHAPATRA VS	AJIT CHANDRA MOHAPATRA VS	// // 0
281	D-WP(C)/2708/2024 WP(C)/1354/2024	STATE OF ODISHA ABHISHEK PATNAIK VS	KUNAL KUMAR SWAIN VS	// // 0
282	D-WP(C)/2244/2024 WP(C)/1355/2024	STATE OF ODISHA MADAN GOND VS	ARJUNA CHARANA BEHERA VS	// // 0
283	D-WP(C)/2393/2024 WP(C)/1356/2024	STATE OF ODISHA RASHMI RANJAN MOHAPATRA VS	PABITRA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/2231/2024 WP(C)/1357/2024	BIDYADHAR JENA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// () //
285	D-WP(C)/2247/2024 WP(C)/1358/2024	KAMALESH PRASAD MISHRA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// () //
286	D-WP(C)/2444/2024 WP(C)/1359/2024	BHOLASHANKAR HOTTA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// () //
287	D-WP(C)/2448/2024 WP(C)/1360/2024	GOVINDA KUMAR PATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// () //
288	D-ABLAPL/97/2024 ABLAPL/489/2024	MANASA SAHOO VS STATE OF ODISHA	NABA KISHORE GURU VS	PARJANG /186 /2017 () //
289	D-ABLAPL/370/2024 ABLAPL/490/2024	MARAKA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /182 /2023 () //
290	D-ABLAPL/384/2024 ABLAPL/491/2024	MANDADI SEKHAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KASINAGAR /163 /2023 () //
291	D-ABLAPL/427/2024 ABLAPL/492/2024	PADU @ PADMANABHA PARIDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	PURI SADAR /316 /2023 () //
292	D-ABLAPL/947/2024 ABLAPL/493/2024	BOPALO @ RUDRA NARAYAN LENKA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	SAMAL /85 /2014 () //
293	D-ABLAPL/531/2024 ABLAPL/494/2024	FAKIR MOHAN PRADHAN @ ASHOK KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /323 /2023 () //
294	D-ABLAPL/717/2024 ABLAPL/495/2024	SAROJINI JAMPA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /113 /2023 () //
295	D-ABLAPL/1196/2024	MANOJ KUMAR KHATUA @ MINU	LINGARAJ MOHANTY	POLASARA PS /2 /2024

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	ABLAPL/496/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/752/2024 ABLAPL/497/2024	MANOJ MALIK @ MANTU VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BINJHARPUR /155 /2022 () //
297	D-ABLAPL/1199/2024 ABLAPL/498/2024	PRAVAT KUMAR NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	KENDRAPARA /2 /2024 () //
298	D-ABLAPL/1021/2024 ABLAPL/499/2024	TAPAS @ ANIL SAMANTARAY @ ANIL KUMAR SAMANTARAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /344 /2023 () //
299	D-ABLAPL/1026/2024 ABLAPL/500/2024	MARUT PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /397 /2023 () //
300	D-ABLAPL/1214/2024 ABLAPL/501/2024	RAKSHA BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /10 /2024 () //
301	D-ABLAPL/1216/2024 ABLAPL/502/2024	RAKSHA BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /11 /2024 () //
302	D-ABLAPL/1030/2024 ABLAPL/503/2024	PRATAP KU SAHOO @ PRATAP KUMAR SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /1 /2024 () //
303	D-ABLAPL/1077/2024 ABLAPL/504/2024	CHANDAN DANTA VS STATE OF ODISHA	MANORANJAN DAS VS	MANAMUNDA /323 /2023 () //
304	D-ABLAPL/1217/2024 ABLAPL/505/2024	RAKSHA BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /18 /2024 () //
305	D-ABLAPL/1123/2024 ABLAPL/506/2024	PRASANTA KUMAR @ PRASANTA KUMAR BISWAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	BALASORE TOWN /315 /2023 () //
306	D-ABLAPL/1308/2024 ABLAPL/507/2024	SIDHARTH MANGARAJ @ KANHA VS	GYANA RANJAN DHAL VS	BADAGODA P.S. /582 /2023 ()

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307	D-ABLAPL/1247/2024 ABLAPL/508/2024	STATE OF ODISHA MAHESWAR PATRA VS STATE OF ODISHA	MRUTUNJAYA MAHARANA VS	// GOLANTHARA (PATRAPUR) /560 /2023 () //
308	D-ABLAPL/1318/2024 ABLAPL/509/2024	SONU KHAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI /587 /2023 () //
309	D-ABLAPL/1248/2024 ABLAPL/510/2024	STATE OF ODISHA MITU SAHU VS STATE OF ODISHA	MRUTUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /560 /2023 () //
310	D-ABLAPL/1319/2024 ABLAPL/511/2024	STATE OF ODISHA DINESH DAS VS STATE OF ODISHA	HEMENDRA SAMAL VS	CUTTACK SADAR /1 /2024 () //
311	D-ABLAPL/1254/2024 ABLAPL/512/2024	STATE OF ODISHA DINESH BARIK VS STATE OF ODISHA	ABHISHEK MOHANTY VS	RAGHUNATHPALI /133 /2021 () //
312	D-ABLAPL/1370/2024 ABLAPL/513/2024	STATE OF ODISHA SAMIR MALLICK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	JAGATSINGPUR /3 /2024 () //
313	D-ABLAPL/1280/2024 ABLAPL/514/2024	JITENDRA BEURA @ JATIN BEURA VS STATE OF ODISHA	AVIRAM PATRA VS	CUTTACK SADAR /769 /2023 () //
314	D-ABLAPL/1404/2024 ABLAPL/515/2024	STATE OF ODISHA BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /11 /2024 () //
315	D-ABLAPL/1373/2024 ABLAPL/516/2024	STATE OF ODISHA SANJEET PATTANAIAK VS STATE OF ODISHA	BIJAY SWAIN VS	LINGARAJ P.S. /282 /2021 () //
316	D-ABLAPL/1406/2024 ABLAPL/517/2024	STATE OF ODISHA GANESH BEHERA VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	BIDANASI /6 /2024 () //
317	D-ABLAPL/1375/2024 ABLAPL/518/2024	STATE OF ODISHA MINARUL SHAH @ MINARUL SAHA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /104 /2023 () //

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318	D-ABLAPL/1407/2024 ABLAPL/519/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /18 /2024 () //
319	D-ABLAPL/1388/2024 ABLAPL/520/2024	GANESH BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /492 /2023 () //
320	D-ABLAPL/1428/2024 ABLAPL/521/2024	SAMARENDRA ROUTH VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /7 /2024 () //
321	D-ABLAPL/1391/2024 ABLAPL/522/2024	SK. SAHIDUL UDDIN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /102 /2023 () //
322	D-ABLAPL/1437/2024 ABLAPL/523/2024	BISWANATH DALEI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BASTA /128 /2023 () //
323	D-ABLAPL/1457/2024 ABLAPL/524/2024	RAJU DAS VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KEONJHAR TOWN /330 /2023 () //
324	D-ABLAPL/1402/2024 ABLAPL/525/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /10 /2024 () //
325	D-ABLAPL/1466/2024 ABLAPL/526/2024	RAJIBKUMAR DIGAL@ RAJIV VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /210 /2023 () //
326	D-ABLAPL/1485/2024 ABLAPL/527/2024	JYOTI KUMAR LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /66 /2020 () //
327	D-ABLAPL/1511/2024 ABLAPL/528/2024	BIKASH RANJAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAYAGARH /330 /2023 () //
328	D-ABLAPL/1473/2024 ABLAPL/529/2024	UMA SHANKAR PANDA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /17 /2024 () //
329	D-ABLAPL/1479/2024	BIPIN NAIK	SOUBHAGYA KUMAR DASH	DHENKANAL SADAR /517 /2023

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	ABLAPL/530/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/1516/2024 ABLAPL/531/2024	FAKAN BHOI@PRAKASH BHOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JAGATSINGPUR /765 /2023 () //
331	D-ABLAPL/1480/2024 ABLAPL/532/2024	BIPIN NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /478 /2023 () //
332	D-ABLAPL/829/2024 ABLAPL/533/2024	AJAY ROUSTRAY@AJAY KUMAR ROUSTRAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA P.S. /789 /2023 () //
333	D-ABLAPL/1482/2024 ABLAPL/534/2024	BASUDEV SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /333 /2023 () //
334	D-ABLAPL/1250/2024 ABLAPL/535/2024	TAPASWINI SAHOO VS STATE OF ODISHA	SAYED ABDUL HAFIZ VS	MAHAKALPARA /319 /2023 () //
335	D-ABLAPL/1460/2024 ABLAPL/536/2024	JAYADEV MAHARAJ @ PAPUNA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /191 /2023 () //
336	D-ABLAPL/1487/2024 ABLAPL/537/2024	RANJIT KUMAR JENA @ RANJIT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /57 /2021 NYAYADHIKARI, GHASIPURA (Kendujha GR/0000091/2021
337	D-ABLAPL/1310/2024 ABLAPL/538/2024	MURALI TANDI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /369 /2023 () //
338	D-ABLAPL/1436/2024 ABLAPL/539/2024	ABHIRAM SAHOO VS STATE OF ODISHA	NITYANANDA PANDA VS	CHANDAKA P.S. /136 /2022 () //
339	D-ABLAPL/1489/2024 ABLAPL/540/2024	SUBAL SWAIN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BRAHMAGIRI /72 /2021 () //
340	D-ABLAPL/1439/2024 ABLAPL/541/2024	PRASHANTA KUMAR @ TUNA BEHERA VS	NITYANANDA PANDA VS	BRAJARAJNAGAR /287 /2023 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/1517/2024 ABLAPL/542/2024	STATE OF ODISHA PRASANT KUMAR JENA @ PAPU VS STATE OF ODISHA	SANJIT MISHRA VS	// CHANDRASEKHARPUR /653 /2023 ()
342	D-ABLAPL/1586/2024 ABLAPL/543/2024	STATE OF ODISHA PANDABA DALABEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// BADAGADA /6 /2024 ()
343	D-ABLAPL/1455/2024 ABLAPL/544/2024	STATE OF ODISHA SARAT@BHARAT NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	// KHANDAPARA /7 /2024 ()
344	D-ABLAPL/1643/2024 ABLAPL/545/2024	STATE OF ODISHA MANTU CHHURA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /5 /2024 ()